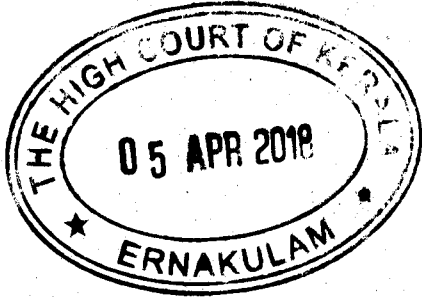


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The High Court of Kerala

Kochi- 682 031
Dated- 31.3.2018

Proceedings

High Court establishment- Expiry of tenure of re-employment of Sri.S.Sreekumar, Protocol Officer- handing over of charge- orders issued.

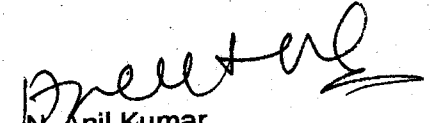
- Read: 1. G.O(Ms)No.69/2015/Home dated 6.4.2015
2. G.O.(Ms)No.73/2017/Home dated 31.3.2017
3. High Court proceedings No. A1- 111801/2014/A5 dated 10.4.2015.
4. High Court proceedings No. A1- 111801/2014/A5 dated 1.4.2017.

Order No.A1- 111801/2014/A5 (1)

As per the High Court proceedings read (3) & (4) above, Sri.S.Sreekumar was re-employed as Protocol Officer, High Court from 1.4.2015 to 31.3.2018.

On the expiry of the tenure or re-employment, Sri.S.Sreekumar, Protocol Officer, High Court will hand over the charge of his office to Sri.R.Ashok, Assistant Protocol Officer(H.G.), High Court on 31.3.2018 A.N.

(By Order)


N. Anil Kumar
Registrar General

To

- The Officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam.
- The Director and Additional Director, Kerala Judicial Academy, Athani
- The Joint Registrars, High Court
- The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
- The Finance Wing, High Court.
- The G (Accounts- I & III) Sections, High Court
- ✓ The I.T. Section, High Court(for publishing in the High Court Website)
- All Sections, High Court.
- The Kerala Judicial Academy, Athani.
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File

Copy Submitted to:

The Honourable Judges